

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 99/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Jamestone Investment Ltd.

SECTION OF THE COMPANIES ACT: 219 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Order CA. No. 99/219/CLB/MB/MAH/2013

Applicant side is called absent and Respondent side is also called absent. Since the parties are absent, Company Application is dismissed in default.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)